

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.01.2022**

**IN THE COURT OF THE REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

### **For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 12 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	S M Sundaram
<b>2.</b>	I.A. No. 13 of 2022 in Comp. App. (AT) (Ins) No. _ of 202	Brandbaron Marketing Pvt. Ltd. Vs. Times Internet Ltd.	Sanjeev Kumar
<b>3.</b>	I.A. No. 16 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Soni Commercial Enterprises Pvt. Ltd. Vs. G.P. Global Asphalt Pvt. Ltd.	Abhishek Batra
<b>4.</b>	I.A. No. 14 of 2022 in Comp. App. (AT) No. _ of 2022	Morepen Laboratories Ltd. Vs. Union of India	Anshu Nagarajan
<b>5.</b>	I.A. No. 15 of 2022 in Comp. App. (AT) No. _ of 2022	Morepen Laboratories Ltd. Vs. Union of India	Anshu Nagarajan

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**Assistant Registrar**